

launch a new Centrally Sponsored Scheme on sugarcane in Punjab State. Under this scheme, assistance is proposed to be provided on training to the farmers, farm workers including women on newly developed production technology, demonstration, quality seed production, distribution of improved implements, etc.

Industries in Aquaculture

8315. SHRI SANATAN BISI: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of industries engaged in aquaculture in our country at present; and

(b) the details of the aquaculture industries indicating names and locations and their annual business transaction for the year 1993-94 and 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) As per information furnished by the Secretariat for Industrial Approvals in the Ministry of Industry between August 1991 and April 1995, permission was granted to 70 companies for setting up 100 per cent Export Oriented Units for aquaculture.

(b) Names and location of these units are given in the Annexure. (See appendix 173, Annexure No. 190, Details of annual business transactions of these companies are not maintained by the Government.

Benefits to 'Aquaculture Industry

8316. SHRI SANATAN BISI: Will the Minister of AGRICULTURE be pleased to state:

(a) the benefits being provided to aquaculture industry in the liberalised industrial policy; and

(b) the "details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) The major benefits provided to aqua-culture in the liberalised industrial policy include:

(i) Exemption of customs duty and central excise duty on prawn feed, fish meal, pre-mixes and other ingredients used in feed formulations.

(ii) Reduction of customs duty from 65 per cent to 15 per cent for import of fish vaccine and certain chemicals used in aquaculture and prawn processing (in 1995-96 budget).

(iii) Liberalisation of terms for foreign equity participation and for engaging overseas consultants and payment of fees in foreign exchange.

(iv) Waiving of income tax in the case of small freshwater fish farmers for a net water area of 7.5 acre per farmer, farming an annual income of Rs. 4000 per acre (in 1993-94 and 1994-95 assessment years').

Assistance to rural youth for aquaculture

8317. SHRI SANATAN BISI: Will the Minister of AGRICULTURE be pleased to State the details of assistance being provided by the Central Government to the rural educated youth for aquaculture in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): Assistance is being provided by the Central Government under ongoing schemes of freshwater and brackish water aquaculture development to farmers including rural youth for aquaculture activities.

In freshwater aquaculture assistance is provided for construction of new ponds, renovation of ponds and tanks, inputs.